

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-108/2011(pt.)/8395/A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati High Court,  
Kohima Bench, Kohima.

Dated Guwahati, 21<sup>st</sup> August, 2024.

Sub:- **Earned Leave.**

Ref:- Your note dated 12.08.2024.

Sir,

With reference to the above, I am directed to inform you that Smti. Mezivolu T. Therieh, Principal Judge, Family Court, Kohima has been granted **seven days earned leave w.e.f. 24.10.2024 to 30.10.2024 with station leave permission**. Further, Smti. Therieh is to hand over charge of her Court and Office to the Principal District & Sessions Judge, Kohima.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

8398  
**Memo No.HC.VII-108/2011(pt.)/8396- /A, dtd. , 21.08.2024**  
Copy to:

1. Smti. Mezivolu T. Therieh, Principal Judge, Family Court, Kohima.
2. The Principal District & Sessions Judge, Kohima.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati.

**JT. REGISTRAR (VIGILANCE)**

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